

**In the National Company Law Tribunal, Jaipur**

**CP No. 126/441/ND/2017**

**TA No. 60/2018**

**UNDER SECTION 441 OF COMPANIES ACT, 2013**

**In the matter of:**

**M/s. Kiran Fine Jewellers Pvt. Ltd. .... Applicant/Petitioners**

**VS.**

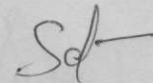
**ROC Jaipur .....Respondent**

**Order delivered on 28.09.2018**

For Petitioner (s) : Deepak Arora, Adv.  
Sandeep Taneja, Adv.  
For Respondent(s) : Dr. Amol Shinde, DROC-DOL.

**ORDER**

At the request of learned counsel for the petitioner the matter is posted on 25.10.2018. The presence of learned Deputy Registrar of Companies (ROC) is also noted.



**(R. Varadharajan)**  
**Member (Judicial)**